

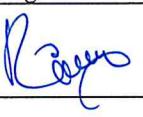
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
 PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 35/252/HDB/2018
NAME OF THE COMPANY	Karat facilities Management Services Pvt Ltd
NAME OF THE PETITIONER(S)	Karat facilities Management Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. RAVI SHANKAR	DCS	Javir@rsfs.com. 9848016535	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri A. Ravi Shankar, Learned PCS for the Applicant Company.

The Learned PCS is directed to file the gist of the case warranting him to seek Interim Orders. Post the case on 06.02.2018.



Member (T)



Member (J)

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